

endeavour to secure the integrated development of the country as a whole, a number of areas and tracts have not developed to a satisfactory level, largely because of geographical situation and lack of better infrastructure. Border and Hill areas are among such backward tracts. Government are aware of the aspirations of the people of these areas for accelerated social and economic advancement. However, Government firmly reject the innuendo that they have neglected the development or that the dissatisfaction among the people living in these areas makes them less patriotic.

The pattern of Central assistance, as approved during the Third and Fourth Plan periods shows the range and extent of Government's solicitude for the development of hill areas such as Uttarkhand, Ladakh, the Assam Hill Areas, NEFA and Nagaland. As much as 90% of the Plan assistance for Ladakh, Assam Hill Areas and Nagaland will be financed by grants.

The National Development Council which met recently, has approved the Fourth Plan outlay. The State Governments concerned will now indicate firm figures for their outlays, the sectoral distribution, schemes/programme proposed to be undertaken within the markedly backward areas including the border areas. Hon'ble Members are aware that the demand for accelerated development is not confined to the hill areas.

Non-Implementation of the Concessions recommended by the Second Pay Commission in respect of the Industrial Employees of Defence Establishments

*736. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Second Pay Commission recommended some concessions in the matter of leave to the Industrial Employees of the Defence Establishments and the same has not so far been implemented in spite of the repeated representations from the All India Defence Employees Federation; and

(b) if so, how long it will take to implement these recommendations?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH): (a) and (b). The recommendations of the Second Pay Commission regarding leave to Industrial workers in Defence Establishments have been implemented with one exception. The recommendation relating to earned leave, which involved slight deliberalisation in a few cases could not be implemented. However, it was decided by Government that this question should be placed before the National Council of the Joint Consultative Machinery. A detailed note was circulated by the Official side with a view—

- (i) to simplify the procedure in working out the leave entitlement; and
- (ii) to get the concurrence of the National Council to the recommendations of the Pay Commission.

This matter was discussed by the JCM at the meeting held on the 11th and 12th July 1968. As the Staff side wanted more time to consider the full implications of the proposal, further consideration of this item was postponed. The Staff side of the Council have not so far expressed any views in the matter. A final decision can be taken only after the views of the Staff side are known.

Supply of 'Organizer' in Defence Services Libraries and Reading Rooms

*737. SHRI INDRAJIT GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the journal 'Organizer' is among those supplied to the libraries, reading rooms, and officers' messes of the Defence Services;

(b) if so, whether Government consider it desirable to allow communal and anti-secular ideas to be propagated among the personnel of the Armed Forces; and

(c) whether Government will consider the withdrawal of the 'Organizer' from approved reading matter for this purpose?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH): (a) No, Sir. No newspapers or periodicals other than Government publications are officially sup-

plied to the troops. Newspapers and periodicals are, however, purchased by the units concerned according to their requirements.

(b) and (c). Do not arise

Export of Mineral Ores

*738. SHRI G. Y. KRISHNAN: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether any agreements have been entered into with foreign countries for the export of mineral ores through the eastern ports during the coming years; and

(b) if so, the quantity of mineral ores that will be exported through each of those ports and to which countries?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) and (b). Yes, Sir. The Minerals and Metals Trading Corporation have concluded firm contracts for export of about 10.73 million tonnes of iron ore, 1.74 lakh tonnes of manganese ore and 3.97 lakh tonnes of coal/coke, through the Eastern Ports during 1970-71. A statement indicating the port of shipment, the destination and the delivery period is placed on the Table of the House.

Statement

(a) and (b). Details of port of shipment on the Eastern Coast, the countries of import and the delivery period for export during 1970-71 of iron ore, manganese ore, and coal/coke etc. under firm contracts concluded by MMTC are given below:

Iron Ore: Firm contracts for the export of 10.73 million tonnes of iron ore through Eastern Ports during 1970-71 have been concluded with Japan and some of the East European countries for shipment as under:

Quantity in million tonnes

Ports	Japan	East Europe	Total
Calcutta/Haldia	0.40	—	0.40
Kakinada	0.30	—	0.30
Paradeep	1.73	0.90	2.63
Vizag.	5.65	—	5.65
Madras	1.65	—	1.65
Cuddalore	0.10	—	0.10
	9.83	0.90	10.73

Manganese Ore:—Against firm existing agreements, the MMTC is expected to ship from March till December, 1970 about 1.74 lakh tonnes of manganese ore from the Eastern Ports is detailed below:—

Destination	(Qty. in M/Tons)		
	Calcutta Port	Vizag. Port	Total Qty. to be shipped.
West Europe	—	58,000	58,000
East Europe	—	40,374	40,374
U. S. A.	8,000	12,000	20,000
Japan	1,000	54,609	55,609
	9,000	1,64,983	1,73,983

Coal: Two firm agreements have been entered into by MMTC for supply of coal/coke during 1970—one with Burma and the other with West Germany. The Corporation would be exporting about 2,47,000 tons of coal/coke to Burma and about 1,50,000 tons of Durgapur Hard Coke to West Germany during 1970, from Calcutta Port.

Government protest over Pak Dailies comments on transfer of Berubari

*739. SHRI CHENGALRAYA NAIDU:
SHRI SHIVA CHANDRA JHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government have protested to Pakistan over certain comments made by Government owned prominent dailies of Pakistan over the issue of Transfer of Berubari;

(b) if so, the reaction of Pakistan; and

(c) the other steps proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) The reply of the Government of Pakistan has not yet been received.

(c) No other steps in this regard are under consideration at present